

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT)(Ins) No. 534 of 2019**

**IN THE MATTER OF:**

**M/s Khurana & Co.**

**...Appellant**

**Versus**

**Polo Amusement Park Ltd.**

**...Respondent**

**Present**

**For Appellant: Mr. Shiva Nand Mishra and Ms. Bandana Mishra Advocates**

**For Respondent: Mr. Devarshi Mehrishi and Mr. Avadh Kaushik, Advocates.**

**O R D E R**

**13.08.2019** Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 5<sup>th</sup> September, 2019.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

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